

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI**

**FOR THE MONTH OF November- 2023**

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

**Form -3****List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

**Form -4**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

**Form -5**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

**Form 6**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	<b>High Court of Uttarakhand, Nainital</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	<b>Addl. District Judge, Commercial Court Dehradun</b>	1	Arbitration/59/2019	SUNIL KUMAR AGARWAL Vs SHALABH SEN	Sunil Kumar Agarwal	07-09-2019	NO	02-11-2023	1497	Contested	4-11-2023	2	34
		2	Arbitration/12/2020	EXECUTIVE ENGINEER Vs M/s HIGH FEB STEEL CONSTRUCTION CO	Ashok Dimri	25-01-2020	NO	10-11-2023	258	Contested	16-11-2023	2	34
		3	Arbitration/43/2022	M/s KAUSHALYA CONTRACTORS AND DEVELOPERS PVT LTD 240/19 Vs BHEL	Sanjeev Kaushal	12-05-2022	NO	10-11-2023	1370	Contested	16-11-2023	2	34

		4	Misc. Civil reg 70/57/2022	UTTARAKHAND RAJYA IRRIGATION DEPARTMENT Vs M/s HI FEB STEEL CONSTRUCTION COMPANY	Ashok Dimri	05-12-2022	YES	10-11- 2023	340	Contested	-	-	9
		5	Misc. Civil reg 70/24/2023	M/S I.A HYDRO ENERGY PVT LTD Vs M/S ashwani saini and co.	S.C. Virmani	25-02-2023	YES	10-11- 2023	542	Contested	-	-	9
		6	Misc. Civil reg 70/4/2022	MAZHAR ALI Vs STATE OF UTTARAKHAND	Pranav Ahluwalyi a	05-01-2022	YES	16-11- 2023	675	Contested	-	-	9
		7	Arbitration/26/2023	M/s ICOMM TELE LTD. Vs UPCL	Anjali Bisht	26-04-2023	NO	18-11- 2023	206	Contested	21-11-2023	2	34
		8	Arbitration/27/2023	M/s ICOMM TELE LTD. Vs UPCL	Anjali Bisht	26-04-2023	NO	18-11- 2023	206	Contested	21-11-2023	2	34
		9	Misc. Civil reg 70/56/2023	UTTARAKHAND URBAN SECTOR DEVELOPMENT INVESTMENT PROGRAM Vs NKG INFRASTRUCTUR E	S.C. Virmani	09-06-2023	NO	20-11- 2023	164	Contested			27
		10	Commercial Suit/114/2022	M/s SAHNI AND COMPANY Vs EXECUTIVE ENGINEER	Rohit Gupta	11-10-2022	NO	23-11- 2023	403	Contested	25-11-2023	2	37
		11	Arbitration/78/2023	S.K Kapoor Vs Samantu Virmani	Pankaj Miglani	17-10-2023	NO	24-11- 2023	38	Contested	28-11-2023	2	27

		12	Arbitration/60/2023	M/S PIR PANCHAL Vs UPCL	Sanjay Gaur	10-08-2023	NO	25-11- 2023	107	Contested	29-11-2023	-	34
		13	Arbitration/62/2021	THE CHIEF PROJECT DIRECTOR Vs PARATIYA JAN KALYAN SANSTHAN	S.P. Singh Jadon	14-06-2021	NO	29-11- 2023	888	Contested	1-12-2023	2	34
		14	Misc. Civil reg 70/128/2023	Arya Pratinidhi Sabha Vs Prem Kumar Arora	D.P Singh	06-09-2023	YES	29-11- 2023	84	Contested	-	-	9
		15	Original Civil Suits/42/2021	UTTARAKHAND GRAMIN BANK Vs M/s BANSAL TELECOM	S.K Agarwal	01-04-2021	NO	30-11- 2023	963	Contested	02-12-2023	2	49
		16	Arbitration/46/2022	UNION OF INDIA Vs ASHOK KUMAR	Neeraj Pandey	14-05-2022	NO	30-11- 2023	560	Contested	02-12-2023	2	34

**Form 6(i):  
Mediation Data during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>Mediation Centre, High Court of Uttarakhand, Nainital</b>	-	-	-	-	-
2	<b>DLSA, Almora</b>	26	4	Nil	15	15
3	<b>DLSA Bageshwar</b>	Nil	2	Nil	Nil	2
4	<b>DLSA, Dehradun</b>	48	32	Nil	59	21
5	<b>DLSA, Haridwar</b>	3	2	Nil	4	1
6	<b>DLSA, Pithoragarh</b>	1	Nil	Nil	Nil	1
7	<b>DLSA, U.S. Nagar</b>	23	10	Nil	4	29

**Form 7**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>High Court of Uttarakhand, Nainital</b>		100	9	0	<b>109</b>
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1244	68	44	<b>1268</b>

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

**FOR THE MONTH OF November, 2023**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
<b>No. of Courts Operational</b>	1	-	-	-	1
<b>No. of cases Instituted</b>	68	-	-	-	
<b>No. of appeals filed</b>	-	-	-	-	9
<b>No. of cases pending</b>	1268	-	-	-	109
<b>No. of cases disposed of</b>	44	-	-	-	0